



Institute of Constitutional and Parliamentary Studies

18-21, Vithalbhai Patel House, Rafi Marg, New Delhi-110001

Tel: 011-23716038, 23717339

NOTICE FOR COMMENCEMENT OF CLASSES

Regular on-line classes for the (1) Advanced Certificate Courses and (2) Basic Certificate Courses will be conducted on weekends from the ensuing Saturday/ Sunday, i.e., 25th / 26th February 2023.

The classes for Advanced Certificate Courses and for Basic Certificate Courses will be held every Saturday and Sunday, respectively.

On-line classes will be held on 'VoxMeet' – a professional platform, which can be accessed through Android, IOS and Windows. It is a secure platform with end-to-end encryption. The platform has several useful features such as conduct of classes for longer durations (of upto 10 hours'), simultaneous conduct of more than one discussion sessions, and on-line quizzes, etc.

1) Advanced Certificate Courses

Commencing from 25.02.2023, on-line classes for Advanced Certificate Courses will be held as per following schedule every Saturday:

Course	Sessions	Usual Lecture Timings
Advanced Certificate Course in Parliamentary Institutions and Procedures (ACC-PIP)	1st Lecture	10:00 hrs to 11:00 hrs
	2nd Lecture	11:00 hrs to 12:00 hrs
Advanced Certificate Course in Constitutional Law (ACC-CL)	1st Lecture	14:00 hrs to 15:00 hrs
	2nd Lecture	15:00 hrs to 16:00 hrs

Schedule of Lectures to be Delivered on 25.02.2023:

Sessions & Timings	Theme	Resource Person
1st Lecture (10:00 hrs to 11:00 hrs)	First Lecture on Unit-I: Parliament of India	Smt Manju Sharma
2nd Lecture (11:00 hrs to 12:00 hrs)	Second Lecture on Unit-I: Parliament of India	
1st Lecture (14:00 hrs to 15:00 hrs)	Third Lecture on Unit-I: Parliament of India	Dr Neeraj Kumar
2nd Lecture (15:00 hrs to 16:00 hrs)	Fourth Lecture on Unit-I: Parliament of India	



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Brief Bio-Profile of Smt. Manju Sharma

A Post Graduate in Law, Smt. Manju Sharma worked with the Lok Sabha Secretariat in different capacities for nearly three and a half decades and retired as Director.

During this long innings, she was associated with various Branches and Divisions, including Research & Information Division, Press & Public Relations, PRIDE (erstwhile Bureau of Parliamentary Studies and Training), etc. In particular, she made credible inputs for the digitization of parliamentary documents and also conceptualised the need for digital and social media platforms of the Secretariat and nurtured them as well.

She believes that there is an urgent imperative to engage the general public, especially the youth, with our parliamentary processes and procedures, and encourage them to cherish the positives of Indian democracy.

Brief Bio-Profile of Dr Niraj Kumar

Dr. Niraj Kumar, who holds a doctorate in Law from University of Delhi, started his teaching career at University of Delhi in August 2005. He had been on Editorial Committee of NCLJ, Published by Law Centre-II, Faculty of Law, University of Delhi. He had been APIO at Faculty of Law, University of Delhi and represented Faculty of Law, University of Delhi at CIC.

He relinquished his *alma matar* (University of Delhi) and to join National Law University, Delhi in December 2013 where he is currently teaching as Associate Professor.

Dr. Niraj proceeded to the Supreme Court of India as Additional Registrar (Research) on deputation from 3rd January, 2019 to 30th May 2021

His areas of interest are Constitutional Law, Environmental Law and Interpretation of Statutes, Administrative Law, and Comparative Law.

Dr. Niraj is a prolific writer and has presented papers in various National and International Conferences. He has delivered lectures in training programs meant for both probationers and in-service officers of IAS, IPS, DANICS, IRS, IAAS, IDAS, IDES, DJS and DHJS, Auditors (in CAG office), NTRSS, BSF Law Training Institute, etc., on areas of Public Law.

NOTE:

For Advanced Certificate Courses, each theme is allocated to a different resource person. Names and profiles of resource persons delivering lectures every Saturday will be shared with the participants of the respective courses latest by corresponding preceding day (Friday).



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2) Basic Certificate Courses

Commencing from 26.02.2023, on-line classes for Basic Certificate Courses will be held as per following schedule every Sunday:

Name of Course	Date and Usual Timings	Resource Person
Legislative Process in Parliament (BCC-LPP)	Commencing from 26.02.2023 (Sunday) and every Sunday Thereafter Time: 10:00 am to 11:00 am	Dr. Deepak Gosai
Constitutional Values (BCC-CV)	Commencing from 26.02.2023 (Sunday) and every Sunday Thereafter Time: 10:00 am to 11:00 am	Dr. Babita Singh Parasain
Parliamentary Privileges (BCC-PP)	Commencing from 26.02.2023 (Sunday) and every Sunday Thereafter Time: 11:15 am to 12:15 pm	Smt. Alpana Tripathi
Electoral System in India (BCC-ESI)	Commencing from 26.02.2023 (Sunday) and every Sunday Thereafter Time: 11:15 am to 12:15 pm	Shri K.F. Wilfred
Financial Business in Parliament (BCC-FBP)	Commencing from 26.02.2023 (Sunday) and every Sunday Thereafter Time: 12:30 pm to 01:30 pm	Dr. Deepak Gosai
Kautilya's Arthashastra in Contemporary Statecraft (BCC-KACS)	Commencing from 26.02.2023 (Sunday) and every Sunday Thereafter Time: 12:30 pm to 01:30 pm	Dr. Kajari Kamal

Brief Bio-Profile of Dr. Deepak Gosain

Dr. Deepak Gosain recently superannuated as Director from Lok Sabha Secretariat after serving for about three decades. Prior to joining Lok Sabha Secretariat, he served as Lecturer (Political Science) in University of Delhi from 1986 to 1993.

In the secretariat, Dr. Gosain was mainly associated with Parliamentary Research and Training Institute for Democracies (PRIDE) earlier known as BPST. Delivered lectures in training programmes organized by PRIDE to foreign delegates and trainee officers from Armed forces, judicial officers, senior civil servants from J&K, law graduates from different Universities, etc. on subjects related to working of Parliament.



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Dr. Gosain also possesses vast experience of organizing training/ orientation programmes for MPs/MLAs, Officer Trainees (IPS/IRS and Officers of All India Services.

Brief Bio-Profile of Dr Babita Singh Parasain

Dr Babita Singh Parasain is currently serving as Joint Director in Lok Sabha Secretariat. She is doctorate in Constitutional and Parliamentary Law and also holds a Masters degree in History. She was also deputed on diplomatic position in the Ministry of External Affairs.

She delivers lectures to the participants of training/ orientation programmes in the Parliamentary Research and Training Institute for Democracies (PRIDE) earlier known as BPST. She has worked on curriculum and module development for administrative cadres.

She is sub-editor of books on Law and Legislation, 'Know your Assembly' and '*Apni Vidhan Sabha Ko Jaane*', pertaining to Delhi Legislative Assembly, Delhi and has published articles in journals.

Brief Bio-Profile of Smt. Alpana Tripathi

Smt. Alpana Tripathi pursued her master's degree in History from Lady Shri Ram College. Subsequently, she did B.Ed. from Delhi University. She thereafter joined Lok Sabha Secretariat and rising through the hierarchical ladder, she superannuated from the secretariat as Joint Secretary after putting-in 34 years of service in the secretariat. During this long span, she got the opportunity to work in various divisions of the secretariat. Smt. Tripathi has a wide experience of working in Research Division, Reference Division, Parliament Museum and in Parliamentary Research and Training Institute for Institute of Constitutional and Parliamentary Studies 18-21, Vithalbhair Patel House, Rafi Marg, New Delhi-110001 Tel: 011-23716038, 23717339 Democracies (PRIDE) earlier known as BPST. She also worked in the Committee on Labour and Welfare at the time of Committee Conception. She attended several training programmes on parliamentary studies, the more prominent among them being a Training Programme in Parliamentary Administrative Benchmarking against UK Parliament conducted by RIPA, London and a Training Programme on Legislative Drafting at Tulane Law College, New Orleans, U.S.A. As part of PRIDE, Smt. Tripathi also delivered lectures on various themes of parliamentary studies to the trainees. She also went to Maldives to impart training to the officials of Maldives Parliament.

Brief Bio-Profile of Shri K.F. Wilfred

Shri K.F. Wilfred, holding a masters degree in Mathematics, superannuated as Chief Principal Secretary from the Election Commission of India in 2020 after serving the Commission for about 34 years.



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Currently, Shri Wilfred is working as Consultant in India International Institute of Democracy and Election Management (IIIDEM), Dwarka, which is an institute maintained by the Election Commission of India.

During his long stint with the Election Commission of India, Shri Wilfred handled the Judicial Division of the Commission dealing with, among other things, Election Law, Electoral Reforms, Political Parties. He had also been resource person for the international and domestic programmes of the Training Division of the Election Commission.

Brief Bio-Profile of Dr. Kajari Kamal

Dr. Kajari Kamal is an Associate Professor at Takshashila Institution, Bangalore. She has designed the course curriculum and teaches Kautilya's *Arthashastra* through webinars and contact workshops. Her research focuses on the concept of 'strategic culture' in the Indian context.

She is a graduate in History from Lady Sri Ram College (1995-1998) and a post graduate in International Relations from Jawaharlal Nehru University (1998-2000). She has received her doctoral degree from University of Hyderabad. Her PhD thesis titled, "*Kautilya's Arthashastra and Indian Strategic Culture: A Comparative Study of Two Phases of India's Foreign Policy, 1947-1964 and 1998-2014*", reflects the convergence of her interest in ancient Indian historical text and contemporary strategic studies. Her dissertation assesses the salience of Kautilyan ideas to better understand India's foreign policy.

Dr. Kamal is a regular guest speaker at premier defence institutions like the National Defence College (New Delhi), Naval War College (Goa), Defence Services Staff College (Wellington) and College of Defence Management (Secunderabad). She is a resource person for the Indigenous Historical Knowledge Project of the Manohar Parrikar Institute for Defence Studies and Analyses. She also writes regularly for several online platforms like The Wire, The Print, Observer Research Foundation, MP-IDSA, USI and the Chanakya Forum. Her book on Kautilya's *Arthashastra* and India's contemporary statecraft was published globally in August 2022 by Routledge.
